

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Office of the Registrar Judicial)**

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**NOTICE**

It is notified for the information of all the concerned that as per Communication No. 34117/RG Dated 19.07.2021 issued from the office of the Worthy Registrar General, his lordship Hon'ble Mr. Justice Ali Mohammad Magrey will be on casual absence on **23.07.2021**, as such, the cases listed before Court No. 2 of Hon'ble Mr. Justice Ali Mohammad Magrey on the aforesaid date, shall now be taken up as per the following arrangement :-

1. All the Supplementary matters (Fresh matters) will be taken up by SB-III presided over by his lordship Hon'ble Mr. Justice Tashi Rabstan; and
2. All other matters listed in the Advance/ Regular Cause list will be taken up by SB-IV presided over by his lordship Hon'ble Mr. Justice Sanjeev Kumar.

Dated:  
19.07.2021.

Sd/-  
Registrar Judicial, Sgr

Copy to:-

1. Bench Secretary to his lordship Hon'ble Mr. Justice Tashi Rabstan.
2. Bench Secretary to his lordship Hon'ble Mr. Justice Sanjeev Kumar.  
.....for information.
3. Incharge NIC, High Court Srinagar Wing, for uploading the notice on the official website of the Hon'ble High Court of J&K.
4. Shri Uzair Nazir, Senior System Officer, for uploading the notice on all the concerned WhatsApp groups.
5. Office file.